

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**Item No. 123**  
**(IB)-194(PB)/2020**

**IN THE MATTER OF:**

M/s. Dinesh Sanitary Store

.... Petitioner

Vs.

M/s. Sikka Infrastructure Pvt. Ltd.

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 03.02.2020**

**Coram:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**MS. SUMITA PURKAYASTHA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner(s):-

Mr. Manish Jain, Mr. Sougata Ganguly, Mr. Hardik Jain, Ms. Anjali Jain, Advs.

For the respondent

Mr. Sudeep Shrotriya, Mr. Prakhar Singh, Advs. with Mr. Arun AR, for CD

**ORDER**

List on 26.02.2020.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(SUMITA PURKAYASTHA)**  
**MEMBER (TECHNICAL)**